## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/456/(IB)/2017

NAME OF THE PETITIONER(S)

: WANBURY LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. DIRMALA.L

COMPANY SECRETARY MILL. L. L. M. BAFNA PHARMACEUTICALS LTD.

Jar M/s. Shivakumar 2

Counsel for petitioner J.

**ORDER** 

Counsel for petitioner present. Company Secretary representing the respondent present and stated that they are making a payment of Rs.2 lakks towards payment of the first instalment and the balance amount will be paid in three equal instalments. She prayed for time to file a joint memo of settlement. Time is enlarged at request. Put up on 28.11.2017.

sel -S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)